

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 495 OF 2017 in APPEAL NO. 195 OF 2017 & IA NO. 656 OF 2017
IA NO. 477 OF 2015 in APPEAL NO. 296 OF 2015
IA NO. 394 OF 2014 in APPEAL NO. 201 OF 2014 & IA NOS. 316, 392
OF 2014 & IA NO. 287 OF 2015

Dated: 5th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

IA NO. 495 OF 2017 in APPEAL NO. 195 OF 2017 & IA NO. 656 OF 2017
&
IA NO. 477 OF 2015 in APPEAL NO. 296 OF 2015

Reliance Infrastructure Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

& Ors.

Counsel for the Appellant(s) :

Mr. J.J. Bhatt, Sr. Adv.
Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) :

Mr. Raunak Jain for
Mr. Buddy A. Ranganathan for R-1

Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep

Mr. Harinder Toor
Ms. Kritika Shukla a/w
Mr. R. Dubal
Mr. R.D. Patsute (Rep.) for R-3

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 &
IA NO. 287 OF 2015**

Reliance Infrastructure Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission Respondent(s)
& Anr.

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Mr. Sanjay Sen, Sr. Adv.
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Ms. Malavika Prasad

Counsel for the Respondent(s) :

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Mr. Buddy A. Ranganathan for R-1

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Mr. Pratyush Singh
Mr. Sandeep

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

ORDER

List the application for stay for hearing on **09th and 10th April, 2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member